

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

17.05.2017

O.A./260/2015

NAGENDRANATH DASMOHAPATRA
-V/S-
KENDRIYA VIDYALAYA SANGHTHON

ITEM NO:13

FOR APPLICANTS(S) Adv. :

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
<p>free copy of order dt. 17-5-17 given to both counsel fch 26/5/17 SOJ</p>	<p>Heard Mr. G. Sinha, Ld. Counsel appearing for the applicant and Mr. J. Sahu, Ld. Counsel appearing for the Respondents-KVS. Mr. Sahu by filing a Memo dated 12.05.17 submitted that the Respondent No.2 has already withdrawn the charge sheet issued to the applicant as the applicant has retired from KVS service on 31.03.2015. Therefore, a prayer has been made that accordingly the Tribunal may dispose of the O.A. Having heard Ld. Counsels for both the sides the O.A. is allowed to be withdrawn being rendered infructuous. Accordingly, the O.A. is disposed of being withdrawn.</p> <p style="text-align: right;"></p> <p style="text-align: right;">(RAMESH CHANDRA MISRA) MEMBER (A)</p>

kb